

ORISSA HIGH COURT

FILING REPORT AS ON :29/04/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	CRLA/0000477/2023	PRADIP KUMAR BARIK VS STATE OF ODISHA	T.K.J.SAMANTA VS SRIMANTA DAS, SR.S.C.	BHUBANESWAR VIGILANCE /36 /2013 SPECIAL JUDGE SPL. COURT,BHUBANESWAR(Khordha) Confiscation Case/0000002/2021
2	CRLA/0000478/2023	CH.PRABIN KUMAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /19 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0000156/2023
3	TRPCRL/0000040/2023	CHINTAMANI MOHANTY VS MADHUSMITA MOHANTY	SUKANTA KUMAR NAYAK VS	//0 J.M.F.C,TANGI(Khordha) CMC/0000097/2023
4	WA/0000864/2023	STATE OF ODISHA VS MALAKI NAG	SONAK MISHRA, A.S.C. VS	// 0 //
5	WA/0000865/2023	STATE OF ODISHA VS SOURAV MALLICK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
6	WA/0000866/2023	STATE OF ODISHA VS ASIT KUMAR NAYAK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
7	WA/0000867/2023	STATE OF ODISHA VS TRILOCHAN JENA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
8	WA/0000868/2023	STATE OF ODISHA VS KAMALAKANTA PANDA	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
9	WA/0000869/2023	STATE OF ODISHA VS PRAHALLAD DAS	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
10	WA/0000870/2023	STATE OF ODISHA VS RATNAKAR PARIDA	HARI KRUSHNA PANIGRAHI, A.S.C. VS	// 0 //
11	WA/0000871/2023	STATE OF ODISHA VS PITAMBAR MAHALI	PRASANNA KU. MOHANTY, A.S.C. VS	// 0 //

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12	WA/0000872/2023	STATE OF ODISHA VS MINAKETAN MALLICK	UTTAM KUMAR SAHOO, A.S.C. VS	// 0 //
13	WA/0000873/2023	STATE OF ODISHA VS KESHABA SETH	LALATENDU SAMANTARAY, A.G.A. VS	// 0 //
14	WA/0000874/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT., ODISHA VS AKSHAYA KUMAR MOHANTY	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
15	WA/0000875/2023	STATE OF ODISHA VS BIJAYA KUMAR TARAI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
16	WA/0000876/2023	STATE OF ODISHA VS DURGA PRASAD KANUNGO	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
17	WA/0000877/2023	STATE OF ODISHA VS KUMAR SAHU	TARUN PATNAIK, A.S.C. VS	// 0 //
18	WPC(OAC)/0001718/2011	DR.RABINDRANATH MISHRA VS COMMISSIONER CUM SECY., H AND F.W.DEPTT	KALI PRASANNA MISHRA VS	// 0 //
19	WPC(OAC)/0002476/2011	GITANJALI BARAL VS STATE OF ODISHA	JAYADEV SENGUPTA VS	// 0 //
20	WPC(OAC)/0002477/2011	MAMATA DEI VS STATE OF ODISHA	JAYADEV SENGUPTA VS	// 0 //
21	WPC(OAC)/0002479/2011	GIRIJA NANDINI DALABEHERA VS STATE OF ODISHA	JAYDEV SENGUPTA VS	// 0 //
22	WPC(OAC)/0002482/2011	ABHAYA KUMAR MUDULI VS COMMISSIONER CUM SECY.,S AND ME DEPTT.	JAYDEV SENGUPTA VS	// 0 //
23	WPC(OAC)/0003107/2011	ABHIMONYU ROUT	ASHOKA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	0 //

ORISSA HIGH COURT

MISC CASES FILED on :29/04/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	34/2023 TRPCRL/40/2023	CHINTAMANI MOHANTY-MP	SUKANTA KUMAR NAYAK
2	96/2023 WPC(OAC)/1718/2011	DR.RABINDRANATH MISHRA-MP	KALI PRASANNA MISHRA
3	640/2023 BLAPL/3674/2023	BHUSU @ DURYADHAN MOHANTA-MP	ASIT KUMAR OTTA
4	641/2023 BLAPL/3674/2023	BHUSU @ DURYADHAN MOHANTA-MP	ASIT KUMAR OTTA
5	1051/2023 CRLA/477/2023	PRADIP KUMAR BARIK-MP	T.K.J.SAMANTA
6	1510/2023 CRLMC/3502/2010	SOUMENDRA NANDAN DAS-MP	
7	1511/2023 CRLMC/3503/2010	SOUMENDRA NANDAN DAS-MP	
8	2206/2023 WA/864/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
9	2207/2023 WA/864/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
10	2208/2023 WA/864/2023	STATE OF ODISHA-MP	SONAK MISHRA, A.S.C.
11	2209/2023 WA/865/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
12	2210/2023 WA/865/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
13	2211/2023 WA/866/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
14	2212/2023 WA/866/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
15	2213/2023 WA/867/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
16	2214/2023 WA/867/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
17	2215/2023 WA/867/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
18	2216/2023 WA/868/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
19	2217/2023 WA/868/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
20	2218/2023 WA/868/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
21	2219/2023 WA/869/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
22	2220/2023 WA/869/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
23	2221/2023 WA/869/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
24	2222/2023 WA/871/2023	STATE OF ODISHA-MP	PRASANNA KU. MOHANTY, A.S.C.
25	2223/2023 WA/871/2023	STATE OF ODISHA-MP	PRASANNA KU. MOHANTY, A.S.C.
26	2224/2023	STATE OF ODISHA-MP	PRASANNA KU. MOHANTY, A.S.C.

27	WA/871/2023 2225/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
28	WA/870/2023 2226/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
29	WA/870/2023 2227/2023	STATE OF ODISHA-MP	HARI KRUSHNA PANIGRAHI, A.S.C.
30	WA/870/2023 2228/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
31	WA/873/2023 2229/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
32	WA/873/2023 2230/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, A.G.A.
33	WA/873/2023 2231/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
34	WA/872/2023 2232/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
35	WA/872/2023 2233/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
36	WA/872/2023 2234/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT., ODISHA	SURYA NARAYAN PATNAIK, A.G.A.
37	WA/874/2023 2235/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT., ODISHA	SURYA NARAYAN PATNAIK, A.G.A.
38	WA/874/2023 2236/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT., ODISHA	SURYA NARAYAN PATNAIK, A.G.A.
39	WA/874/2023 2237/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
40	WA/875/2023 2238/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
41	WA/875/2023 2239/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.
42	WA/875/2023 2240/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
43	WA/876/2023 2241/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
44	WA/876/2023 2242/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
45	WA/876/2023 2243/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
46	WA/877/2023 2244/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
47	WA/877/2023 2245/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
48	WA/877/2023 6258/2023	NARAYAN CHANDRA DHALASAMANT-MP	
49	WP(C)/7927/2023 6259/2023	NARAYAN CHANDRA DHALASAMANT-MP	
50	WP(C)/7927/2023 6260/2023	NARAYAN CHANDRA DHALASAMANT-MP	
51	WP(C)/7927/2023 6261/2023	MAMATA DAS-MP	
	WP(C)/7068/2023		